GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2192 ANSWERED ON:23.11.2010 HIGH SECURITY NUMBER PLATE Mandal Shri Mangani Lal;Pakkirappa Shri S.;Yadav Shri Hukamdeo Narayan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the steps taken by the Government to promote the use of number plates of vehicles designated as high security vehicles after the decision of Supreme Court in this regard;

(b) the action taken by the Union Government to ensure the maximum use of such number plates in the States; and

(c) the reactions of the State Governments on the guidelines issued by the Union Government alongwith the action taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a) to (c): Fitment of High Security Registration Plates in motor vehicles has already been made mandatory by the government as per Rule 50 of the Central Motor Vehicles Rules, 1989. The Hon'ble Supreme Court had directed all the States to implement the scheme by 31-05-2010. This was communicated to all the States/UTs by the Ministry also. No guidelines in this regard need to be issued. However, all the States/UTs have been requested by the government time and again to implement the scheme at the earliest.